

2/8/21

None present for the parties.

D.B. not present, may
be listed for hearing on 20/11/91.

Shelton,

20-11-91

None present for the
parties

put up for hearing

on 22.11.91

Shelton

Gopal Krishna
Member (Judl.)

Kaushal Kumar)
Vice-Chairman

22-11-91

None present for ~~applicant~~^{by}
the parties.

C.A. is hereby dismissed
in default for non-attendance
in the part of applicant.

Shelton

Gopal Krishna

Kaushal Kumar)
Vice-Chairman

Issued Regd. N.D. Copy of order

Applicant in Regd. Notice 1103 to 1104

17/12/91